DEVDASI AND MURLI PRACTICE (ABOLITION) BILL*

SHRIMATI USHA PRAKASH CHOUDHARI (Amravati) : I beg to move for leave to introduce a Bill to abolish the practice of Devdasi and Murli in India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to abolish the practice of Devdasi and Murli in India."

The motion was adopted.

SHRIMATI USHA PRAKASH CHOUDHARI : I introduce the Bill.

COMPULSORY REGISTRATION OF MARRIAGES BILL*

SHRIMATI VIDYA CHENNUPATI (Vijayawada) : I beg to move for leave to introduce a Bill to provide for compulsory registration of marriages in India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for compulsory registration of marriages in India."

The motion was adopted.

SHRIMATI VIDYA CHENNUPATI : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(*Amendment of Eighth Schedule*)

SHRI SATYAGOPAL MISRA (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Constitution of India."

The motion was adopted.

SHRI SATYAGOPAL MISRA : I introduce the Bill.

REMOVAL OF DISQUALIFICATION OF CRIMINALS BILL*

SHRIMATI VIDYA CHENNUPATI (Vijayawada) : I bed to move for leave to introduce a Bill to provide for the removal of disqualification suffered by persons who have once undergone criminal punishment.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the removal of disqualification suffered by persons who have once undergone criminal punishment."

The motion was adopted.

SHRIMATI VIDYA CHENNUPATI : I introduce the Bill.

OVERTIME ALLOWANCE AND PRODUCTIVITY LINK BILL*

SHRI ARJUN SETHI (Bhadrak) : I be to move for leave to introduce a Bill to provide for establishing a link between overtime allowance and productivity with a view to restricting payment of such allowance.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for establishing a link between overtime allowance and productivity with a view to restricting payment of such allowance."

The motion was adopted.

SHRI ARJUN SETHI : I introduce the Bill.

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